

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

**UNSTARRED QUESTION NO. 3870
TO BE ANSWERED ON MARCH 23, 2023**

STREET VENDORS ECOSYSTEM

NO. 3870. SHRIMATI BHAVANA PUNDALIKRAO GAWALI:

SHRI KRUPAL BALAJI TUMANE

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the steps being taken by the Government to strengthen street vendors ecosystem;**
- (b) whether the Government has got any proposal in this regard and if so, the details thereof;**
- (c) whether the Government has got any comprehensive structured data on the socio-economic profile of street vendors, if so, the details thereof and if not, the reasons therefor;**
- (d) the steps taken by the Government to ensure a better street vendors ecosystem in the country;**
- (e) the details of the economic package announced under the Prime Minister Street Vendor's AtmaNirbhar Nidhi (PM SVANidhi), Atmanirbhar Bharat Abhiyan for street vendors as a part of the economic package for areas affected by COVID pandemic and consequent lockdown;**
- (f) the status of implementation of the aforesaid scheme and the loan disbursed in this regard till date, State-wise; and**
- (g) the feedback received in this regard, State-wise?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) to (d): Ministry of Housing and Urban Affairs has taken several steps to strengthen the Street Vendors Ecosystem in the country. The Ministry is implementing, through States/ Union Territories (UTs), Support to Urban Street Vendors (SUSV), as a component of DAY NULM, a Centrally Sponsored Scheme. It aims at addressing livelihood concerns of the urban street vendors by facilitating access to suitable spaces, institutional credit, social security etc. Out of the total funds including the state share, the States/ UTs can spend upto 5% funds for related activities which inter-alia include development of vending infrastructure.

Further, Ministry has launched Prime Minister Street Vendors Atma Nirbhar Nidhi (PM SVANidhi), a Central Sector Scheme, on 1st June, 2020 with the objective to provide affordable working capital loan upto ₹ 10,000/- to the Street Vendors to resume their businesses, adversely impacted due to COVID-19 Pandemic.

States/UTs conduct a survey under the Street Vendors (Protection of Livelihood and Regulation of Street Vending) Act, 2014 of all existing street vendors, within the area under its jurisdiction, and subsequent survey shall be carried out at least once in every five years.

In addition, for socio-economic upliftment of Street Vendors, Ministry has launched 'SVANidhi se Samriddhi' in 127 Urban Local Bodies (ULBs), selected for saturation in the first phase on 4th January, 2021. At present, "SVANidhi se Samriddhi" program is being implemented in 1854 ULBs, to link the eligible PMSVANidhi beneficiaries and their family members to eight (08) central Government welfare Schemes. As on 14-03-2023, under 'SVANidhi se Samriddhi' Programme, the socio-economic profile of 13.16 lakh PM SVANidhi beneficiaries along with their 30.65 lakh family members is completed.

(e) to (g): As part of the Aatma Nirbhar Bharat Abhiyan package, Ministry is implementing Pradhan Mantri Street Vendors' Atma Nirbhar Nidhi (PM SVANidhi) Scheme since June 01, 2020 to facilitate working capital loan of upto ₹ 10,000/- of 1 year tenure to Street Vendors, vending in urban areas. On timely and early repayment, they are eligible for an enhanced working capital loan upto ₹ 20,000/- and ₹ 50,000/- in the second and third tranches respectively. The Scheme provides for incentives in the form of interest subsidy at 7% per annum on regular repayment of loan and cash-back upto ₹ 1,200/- on undertaking prescribed number of digital transactions.

As apprised by States, as on 14th March, 2023, 42.29 lakh loans amounting to over ₹ 5,081 Cr have been released to street vendors under the scheme. The details of State-wise loans disbursed under the scheme are at Annexure.

ANNEXURE REFERRED TO IN REPLY TO LSUQ NO. 3870 TO BE ANSWERED ON MARCH 23, 2023.

The State-wise loans disbursed under PM SVANidhi scheme:

(as on 14.03.2023)

S.No.	Name of State	Total no. of Loans Disbursed
1	Andaman and Nicobar Islands	709
2	Andhra Pradesh	2,36,473
3	Arunachal Pradesh	4,018
4	Assam	74,692
5	Bihar	56,924
6	Chandigarh	5,385
7	Chhattisgarh	59,476
8	Daman & Diu and Dadra & Nagar Haveli	1,515
9	Delhi	66,531
10	Goa	1,810
11	Gujarat	3,04,093
12	Haryana	39,339
13	Himachal Pradesh	5,776
14	Jammu and Kashmir	19,913
15	Jharkhand	36,821
16	Karnataka	2,10,993
17	Kerala	15,898
18	Ladakh	511
19	Madhya Pradesh	6,71,353
20	Maharashtra	3,90,378
21	Manipur	9,892
22	Meghalaya	1,424
23	Mizoram	654
24	Nagaland	2,052
25	Odisha	44,801
26	Puducherry	1,814
27	Punjab	49,942
28	Rajasthan	75,260
29	Sikkim	1
30	Tamil Nadu	2,19,150
31	Telangana	4,77,700
32	Tripura	3,937
33	Uttar Pradesh	11,07,267
34	Uttarakhand	17,373
35	West Bengal	15,307
Total		42,29,182